GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 4191 TO BE ANSWERED ON 28.03.2017

VENTURE CAPITAL FUND SCHEME

4191. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of women beneficiaries under the Venture Capital Fund Scheme for SC entrepreneurs since inception of the scheme, State-wise;
- (b) the funds allocated and expenditure incurred under the scheme, State-wise; and
- (c) whether Scheduled Castes women entrepreneurs are given preference during the selection and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): Projects of 38 SC women beneficiaries under the Venture Capital Fund for Scheduled Castes scheme have been sanctioned. The State-wise beneficiaries is listed at **Annexure-I.**
- (b): State-wise fund allocation is not made under the Scheme. However, the State-wise beneficiaries and expenditure is Tabulated at **Annexure-II.**
- (c):Yes, Madam, the Scheduled Castes women entrepreneurs are given preference during the selection. Details are as mentioned in reply to part (a) above.

ANNEXURE-I

ANNEXURE-I IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.4191 FOR 28.03.2017 REGARDING "VENTURE CAPITAL FUND SCHEME".

States	No. of. Companies, sanctioned funds under VCF-SC which have SC Women Directors.	
Gujarat	2	
Maharashtra	13	
Delhi NCR	2	
Telangana	7	
Andhra Pradesh	1	
Uttar Pradesh	2	
Uttarakhand	1	
Tamil Nadu	4	
Karnataka	2	
Pondicherry	1	
West Bengal	1	
Haryana	2	
TOTAL	38	

ANNEXURE-II IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.4191 FOR 28.03.2017 REGARDING "VENTURE CAPITAL FUND SCHEME".

State-wise sanction and disbursement of funds under VCF-SC till March 22, 2017				
States	State Wise	Total State wise	No. of Beneficiaries	
	Sanctioned Amount	Disbursement (Rs. lakh)		
	(Rs. lakh)			
Punjab	1516.13	1331.56	3	
Gujarat	533.40*	442.10	3	
Maharashtra	7329.32	938.92	23	
Delhi NCR	718.75	249.80	5	
Telangana	4347.75	2309.75	11	
Andhra Pradesh	1918.00	1887.14	2	
Uttar Pradesh	512.00	320.00	3	
Uttrakhand	577.06	-	1	
Tamil Nadu	1570.65	959.59	4	
Karnataka	966.00**	900.00	2	
Pondicherry	150.00	100.00	1	
West Bengal	155.69	-	1	
Assam-North East	500.00***	400.00	1	
Haryana	843.50	401.00	2	
Chhattisgarh	383.00	250.00	1	
Himachal Pradesh	500.00	478.50	1	
Rajasthan	1145.00	-	1	
Total	23666.25	10968.36	65	

Note

^{*}Initially sanctioned Rs. 767.10 lakh but was reduced to Rs. 533.40 lakh on the request of one of beneficiary.

^{**} Initially sanctioned Rs. 1010.00 lakh but was reduced to Rs. 966.00 lakh on the request of one of beneficiary.

^{***} Initially sanctioned Rs. 662.00 lakh but was reduced to Rs. 500.00 lakh on the request of the beneficiary.